

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 345 of 2016 & IA NO. 761 of 2016**

**AND**

**APPEAL NO. 107 OF 2016**

**Dated: 16<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant (s)  
Vs.  
Raj West Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. P.N.Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand  
Mr. Manpreet Lamba for R-1

Mr. R.K.Mehta  
Ms. Himanshi Andley for RERC

**APPEAL NO. 107 OF 2016**

**In the matter of:**

**Raj West Power Ltd. ...Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. R.K.Mehta  
Ms. Himanshi Andley for R-1

Mr. P.N.Bhandari

**ORDER**

List these matters on **27.09.2017**

**(I.J. Kapoor)  
Technical Member  
pr/kt**

**(Justice Ranjana P. Desai)  
Chairperson**